





One Day State Level Consultation Programme on Effective Implementation of the POCSO Act, 2012

(Reflections of Progress, Challenges, Opportunities and Way Forward)

Date: Sunday, November - 13, 2022.

Venue: Bihar Judicial Academy, Gaighat, Patna.

Organised by: POCSO Committee, Patna High Court
Supported by UNICEF

In Partnership with: Department of Social Welfare, Government of Bihar

Objectives

- To understand the 10-year journey of the on-ground implementation status of the POCSO Act 2012 in Bihar
- To Understand the action taken by various stakeholders in the prevention, protection, rehabilitation, and reintegration of survivors
- To build and develop a convergent plan of action for survivors based on existing gaps, challenges, and learning related to effective implementation of the POCSO Act 2012

PROGRAMME SCHEDULE

INAUGURAL SESSION 09:00 AM TO 11:00 AM

09:00 a.m.to 09:30 a.m.	Registration and Tea/Coffee (Participants to take their Respective Seats)
09:30 a.m. to 09:35 a.m.	Arrival of dignitaries
09:35 a.m. to 09:45 a.m.	Felicitation of Dignitaries & Lighting of the Lamp on Dais
09:45 a.m. to 9:50 a.m.	Welcome address:
(5 Min.)	Mr. Rakesh Malviya, Director, Bihar Judicial Academy
09:50 a.m. to 09:55 a.m.	Introductory Address:
(5 Min.)	Ms. Nafisa Binte Safique, Chief, UNICEF, Bihar
09:55 a.m. to 10:00 a.m.	Address by:
(5 Min.)	Mr. Prem Singh Meena, Secretary, Department of Social Welfare,
(3 Willi.)	Govt. of Bihar
10:00 a.m. to 10:05 a.m.	Address by:
(5 Min.)	Mr. Amir Subhani, Chief Secretary, Govt. of Bihar
	Key Note address:
10:05 a.m. to 10:15 a.m.	Hon'ble Mr. Justice Ashutosh Kumar
(10 Min.)	Judge & Chairperson, POCSO Committee,
	Patna High Court
10:15 a.m. to 10:25 a.m.	Address by:
10:15 a.m. to 10:25 a.m. (10 Min.)	Hon'ble Mr. Justice Chakradhari Sharan Singh
	J.A.DII, Patna High Court
10:25 a.m. to 10:35 a.m. (10 Min.)	Address by:
	Hon'ble Mr. Justice Ahsanuddin Amanullah
	J.A.DI, Patna High Court
10:25 a m to 10:45 a m	Address by:
10:35 a.m. to 10:45 a.m. (10 Min.)	Hon'ble Mr. Justice Sanjay Karol
	Hon'ble the Chief Justice, Patna High Court
10.45 a.m. to 11.00 a.m.	Group Photograph followed by Tea

TECHNICAL SESSIONS 11:00 AM TO 4:00 PM

Technical	Session-1

(11:00 a.m. to 12:00 p.m.)

Topic: Child-Friendly Court Procedures during prosecution for POCSO survivors - Practices, **Gaps, and Opportunities**

Chair: Hon'ble Mr. Justice Madhuresh Prasad, Judge, Patna High Court

Co-Chair 1: Chairman, Bihar State Commission for Protection of Child Rights (BSCPCR)

Co-Chair 2: Secretary, Department of Social Welfare, Govt. of Bihar

11:00 a.m. to 11:05 a.m. (05 Min.)	Introduction to the Session by Chair
11:05 a.m. to 11:50 a.m. (45 Min.)	Subject Expert: Justice Ashwani Kumar Singh Former Judge, Patna High Court
11:50 a.m. to 11:55 a.m. (05 Min.)	Open discussion
11:55 a.m. to 12:00 p.m. (05 Min.)	Concluding Remarks by the Chair

Technical Session-2

(12:00 p.m. to 01:00 p.m.)

Topic: Investigation of Cases under POCSO Act, Role of Police, Medical Officer, Special Public **Prosecutors, Probation Officer, and Support Person**

Chair: Hon'ble Mr. Justice Rajeev Ranjan Prasad, Judge, Patna High Court

Co-Chair 1: ADGP (CID), Weaker Section, Bihar

Co-Chair 2: Additional Chief Secretary, Home Department, Govt. of Bihar

12:00 p.m. to 12:05 p.m. (05 Min.)	Introduction to the Session by Chair
	Subject Expert:
12:05 p.m. to 12:50 p.m.	Mr. Vinay Kumar
(45 Min.)	DG cum Chairman cum M.D.,
	Bihar Police Building Construction Corporation, Patna
	Billar Folice Building Construction Corporation, Fatha
12:50 p.m. to 12:55 p.m.	
12:50 p.m. to 12:55 p.m. (05 Min.)	Open discussion
•	

LUNCH BREAK (01:00 p.m. to 02:00 p.m.)

(01 HOUR)

Technical Session-3

(02:00 p.m. to 03:00 p.m.)

Topic: Building Capacities of functionaries and Setting Systems for Monitoring, Review and Learning

Chair: Hon'ble Mr. Justice Rajiv Roy, Judge, Patna High Court

Co-Chair 1: Director, Bihar Police Academy, Rajgir

Co-Chair 2: Director, Bihar Judicial Academy, Patna

Co-Chair 3: Mr. Shivendra Pandeya, UNICEF Representative

02:00 p.m. to 02:05 p.m. (05 Min.)	Introduction to the Session by Chair
02:05 p.m. to 02:50 p.m. (45 Min.)	Subject Expert: Prof. (Dr.) Jyoti Dogra Sood Professor, The Indian Law Institute, New Delhi
02:50 p.m. to 02:55 p.m. (05 Min.)	Open discussion
02:55 p.m. to 03:00 p.m. (05 Min.)	Concluding Remarks by the Chair

Technical Session-4

(03:00 p.m. to 04:00 p.m.)

Topic: Prevention, Rehabilitation, Reintegration of POCSO Survivors - Practices, Gaps and Opportunities

Chair: Hon'ble Mr. Justice Sandeep Kumar, Judge, Patna High Court

Co-Chair 1: Additional Chief Secretary, Health Department, Govt. of Bihar

Co-Chair 2: Additional Chief Secretary, Education Department, Govt. of Bihar

03:00 p.m. to 03:05 p.m. (05 Min.)	Introduction to the Session by Chair
03:05 p.m. to 03:50 p.m. (45 Min.)	Subject Expert: Dr. Harish Shetty Psychiatrist, Mumbai
03:50 p.m. to 03:55 p.m. (05 Min.)	Open discussion
03:55 p.m. to 04:00 p.m. (05 Min.)	Concluding Remarks by the Chair

CONCLUDING SESSION 04:00 PM TO 04:30 PM

04:00 p.m. to 04:10 p.m.	Key Takeaways
(10 Min.)	Director, Department of Social Welfare, Govt. of Bihar
	Closing Remarks/Way Forward:
04:10 p.m. to 04:20 p.m.	Hon'ble Mr. Justice Nawneet Kumar Pandey
(10 Min.)	Judge & Hon'ble Member,
	POCSO Committee, Patna High Court
04:20 p.m. to 04:30 p.m. (10 Min.)	Vote of Thanks
	Mr. Suvash Chandra Sharma
	Secretary, POCSO Committee, Patna High Court